

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1088 OF 2024**

IN THE MATTER OF:

Natural Social ServicesPETITIONER
VERSUS
State of U.P. & Ors. RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 23.01.25)

Natural Social ServicesPETITIONER
VERSUS

- 1. State Of Uttar Pradesh
Through Principal Secretary,
Department of Tourism, Lucknow, Uttar Pradesh – 226010** (Respondent No.1)
- 2. District Magistrate, Varanasi
District Varanasi, Uttar Pradesh 221102** (Respondent No.2)
- 3. Uttar Pradesh Pollution Control Board,
Lucknow, Uttar Pradesh – 226010** (Respondent No.3)
- 4. Director General, Directorate Of Tourism,
State of Uttar Pradesh
Having its registered office at U.P
Rajkiya Puroshtam Das Tandon Parvatan Bhawan,
C-13, Vipin Khand, Gomti Nagar,
Lucknow, Uttar Pradesh – 226010** (Respondent No.4)
- 5. National Mission for Clean Ganga (NMCG),
Through its Director General, National Mission for Clean Ganga,
1st Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi 110002.
E-mail: dg.nmcg@gov.in** (Respondent No.5)